



CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

O.A. No. 060/1360/2019 &
M.A. No. 060/2093/2019

Chandigarh, this the 29th day of January, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

HON'BLE MRS. NAINI JAYASEELAN, MEMBER (A)

Sh. Ajit Singh Saklania s/o Sh. Kanshi Ram, aged 53 years, working as Upper Division Clerk (UDC) at Regional Plant Quarantine Station, Ajnala Road, Rajasansi Airport, Amritsar, Punjab 143101.

...Applicant

(BY: MR. K.B. Sharma , ADVOCATE)

Versus

1. Union of India through its Secretary, Govt. of India, Ministry of Agriculture & Farmers Welfare, Krishi Bhawan, Rajendra Prasad Road, New Delhi 110001.
2. The Joint Secretary (PP) to Govt. of India, Ministry of Agriculture, Department of Agriculture Cooperation & Farmers Welfare, Krishi Bhawan, New Delhi -110001
3. The Plant Protection Adviser, Directorate of Plant Protection, Quarantine & Storage, Ministry of Agriculture & Farmers Welfare, Department of Agriculture Cooperation and Farmers Welfare, NH-IV, Faridabad, (Haryana) 110055.
4. The Chief Administrative Officer, Directorate of Plant Protection, Quarantine & Storage, Ministry of Agriculture & FW, Department of Agriculture & Cooperation and Farmers Welfare, NH-IV, Faridabad, (Haryana) 110055.

...Respondents



O R D E R (Oral)

SANJEEV KAUSHIK, (Member) (J):

At the outset, the learned counsel for applicant prays for withdrawal of the Original Application with permission to file fresh one on the same cause of action with better particulars.

2. The Original Application is dismissed, as withdrawn, with the liberty, as prayed for.

(Naini Jayaseelan)
Member (A)

Place: Chandigarh
Dated: 29.01.2020
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(Sanjeev Kaushik)
Member (J)